

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 121**

**CP (IB) No. 81/Chd/Hry/2020**

**IN THE MATTER OF:**  
**Martin Consulting LLC**

**...Petitioner-Operational Creditor**

**Versus**

**Bird Execujet Airport Services  
Pvt Ltd**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 12.06.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.07.2024.

Sd/-

**Court Officer**

12.06.2024  
Priyanka